

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. C.P. (IB)/278(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2024**

**NAME OF THE PARTIES: - Modesto Logistics & Cargo Private
Limited
V/s
PKJ Capital Private Limited**

Section: U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Agam H Maloo appeared for the Petitioner/Financial Creditor through VC. None appeared for the Respondent/ Corporate Debtor. Counsel for the Financial creditor seeks more time to place on record the service affidavit. Let the same be done within a period of two weeks. List this matter on **01.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)